

From:

**Rajiv Ranjan**

Member Secretary,

SCMS Committee

High Court of Jharkhand

Ranchi

☎:Office:-0651-2481449

Fax No.:- 0651-2481116

Letter No. <sup>228</sup>-----/SCMS

Dated:- <sup>08</sup>./08/2025

To,

The Central Project Co-ordinator,

e-Courts Project,

High Court of Jharkhand,

Ranchi.

**Sub:-** Regarding publication of Notice on the website of the High Court of Jharkhand.

Sir,

Enclosing herewith a copy of the minutes of the Hon'ble State Level Mediation Monitoring Committee dated 08.08.2025, I am directed to request you to publish a notice on the website of the High Court of Jharkhand with regard to proposal no. 03 of the aforesaid minutes. The contents of the notice are as follows:-

**“Consent is invited from the retired Judicial Officers who are desirous of undergoing 40 hours training for mediation and to take up mediation in the State of Jharkhand. The willingness must be sent on or before 17.08.2025, either through SMS or Whatsapp at 9471590269 or through e-mail at [jhc-scms@jharkhand.gov.in](mailto:jhc-scms@jharkhand.gov.in)”**

This is for your kind information and needful.

Encl: As above

Yours faithfully,



Nodal Officer,  
State Level Mediation  
Monitoring Committee.